

ITEM NO.12

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 591/2014

SAWAI RAM

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Ajay Choudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Appellant is unrepresented, hence the matter be placed before  
the Hon'ble Judge in Chambers for further orders.

SURINDER S. RATHI  
Registrar

MG